

Veeranam project which has miserably failed During the Emergency Madam Indira Gandhi announced the Telugu Ganga Project but it was not implemented by the Congress Government of Andhra Pradesh and Maharashtra During the MGR's regime we have advanced sufficient amount to Andhra Pradesh Government The present Tamil Nadu Government is taking all necessary and effective steps to combat this water problem (*Interruptions*) Sir there had been failure of monsoon in the catchment area adjoining the Madras City Hence there had not been enough storage I admit in the tanks New our Government made elaborate arrangement to get water from Neyveli through rail transport We are doing our best in the area of distribution Sir rain and water is not in the province of State Government or Central Government So I request the Congress Members to pray for enough rain in Tamil Nadu especially in Madras City In this connection I would request Shri Narasimha Rao Government to implement the Cauvery Tribunal award immediately which will help to solve the drinking water problem and help irrigation throughout Tamil Nadu

Sir I want to raise another important matter Regarding the postponement of Ranipet Assembly election (*Interruptions*)*

MR DEPUTY SPEAKER It does not go on record Now papers Laid on the Table Shri Arvind Netamji

**(Interruptions)*

THE MINISTER OF WATER RESOURCES AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VIDYACHARAN SHUKLA) Sir kindly see that it does not go on record It cannot go on record

MR DEPUTY SPEAKER It does not go on record I have already told

(Interruptions)

*Not recorded

13 06 hrs

PAPERS LAID ON THE TABLE

Review on the working of and Annual report of the Madhya Pradesh State Dairy Development Corporation Ltd Bhopal for 1991-92 and statements for delay in laying these Reports

[*English*]

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) I beg to lay on the Table

- (1) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act 1956
 - (a) (i) Statement regarding Review by the Government on the Working of the Madhya Pradesh State Dairy Development Corporation Limited Bhopal for the year 1990 91
 - (ii) Annual Report of the Madhya Pradesh State Dairy Development Corporation Limited Bhopal for the year 1990 91 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon
- (I Placed in the library See No LT 3912/93)
- (b) (i) Statement regarding Review by the Government on the working of the Madhya Pradesh State Dairy Development Corporation Limited Bhopal for the year 1991 92
- (ii) Annual Report of the Madhya Pradesh State Dairy Development Corporation Limited Bhopal for the year 1991 92

alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon

31st March, 1992 (Revenue Receipts - Indirect Taxes)

(Placed in Library See No LT-3915/93)

- (2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above

- (ii) Report of the Comptroller and Auditor General of India Union Government (No 7 of 1993) for the year ended the 31st March 1992 (Posts and Telecommunications)

(Placed in the Library See No LT-3913/93)

(Placed in the Library See No LT-3916/93)

Standards of weights and Measures (Packaged Commodities) Amendment Rules 1993.

- (iii) Report of the Comptroller and Auditor General of India - Union Government (No 1 of 1993) for the year ended the 31st March, 1992 (Civil)

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED) I beg to lay on the Table a copy of the Standards of Weights and Measures (Packaged Commodities) Amendment Rules, 1993, (Hindi and English versions) published in Notification NO G S R 252 (E) in Gazette of India dated the 2nd March, 1993, under sub-section (4) of section 83 of the Standards of Weights and Measures Act, 1976

(Placed in the Library See No LT-3917/93)

- (2) A copy of the Union Government Appropriation Accounts (Postal Services) for the year 1991-92, (Hindi and English versions)

(Placed in Library, See No LT-3918/93)

(Placed in the Library, See No LT-3914/93)

- (3) A copy of the Union Government, Appropriation Accounts (Telecommunication Services) for the year 1991-92, (Hindi and English versions)

(Placed in the Library See No LT-3919/93)

Report of the Comptroller and Auditor General of India Union Government (No. 4 of 1993) for the year ended 31.3.92 etc.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M V CHANDRASHEKHARAMURTHY) I beg to lay on the Table-

- (4) A copy of the Union Government, Finance Accounts for the year 1991-92, (Hindi and English versions)

(Placed in the Library See No LT-3920/93)

- (1) A copy each of the following Reports (Hindi and English versions) under article 151(1) of the Constitution -

- (i) Report of the Comptroller and Auditor General of India Union Government (No 4 of 1993) for the year ended the

- (5) A copy of the Union government, Appropriation Accounts (Civil) for the

[Sh. M.V. Chandrasekhara Murthy]

year 1991-92, (Hindi and English versions).

(Placed in the Library See No LT-3921/83)

Review on the working of and Annual report of the Andhra Pradesh State Agro Industries Department Corporation Ltd. Hyderabad: For 1st October 1986 to 31 March 1988 etc.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): Sir, on behalf of Shri S. Krishna Kumar, I beg to lay on the Table-

(1) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956-

(a) (i) Review by the Government on the working of the Andhra Pradesh State Agro Industries Development Corporation Limited, Hyderabad, for the period from the 1st October, 1986 to the 31st March, 1988.

(ii) Annual report of the Andhra Pradesh State Agro Industries Development Corporation Limited, Hyderabad, for the period from the 1st October, 1986 to the 31st March, 1988, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in the Library See No. LT-3922/83)

(b) (i) Review by the Government on the working of the Haryana Agro Industries Corporation Limited, Chandigarh, for the year 1991-92.

(ii) Annual Report of the Haryana Agro Industries Corporation Limited, Chandigarh, for the year 1991-92, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in the Library, See No. LT-3923/83)

(c) (i) Review by the Government on the working of the Uttar Pradesh State Agro Industrial Corporation Limited, Lucknow, for the year 1986-87.

(ii) Annual Report of the Uttar Pradesh State Agro Industrial Corporation Limited, Lucknow, for the year 1986-87, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in the Library, See No. LT-3924/83)

(d) (i) Review by the Government on the working of the Maharashtra Agro-Industries Development Corporation Limited, Bombay, for the year 1991-92.

(ii) Annual Report of the Maharashtra Agro-Industries Development Corporation Limited, Bombay, for the year 1991-92, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in the Library, See No. LT-3925/83)

(2) Four Statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in the Library, See No. LT 3922-3925/83)

- (3) A copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India - Union Government (No.10 of 1992) - (commercial) - State Farma Corporation of India Limited under article 151(1) of the Constitution.

(Placed in the Library, See No. Lt-3926/93)

Review on the working of and Annual Report of the School of Planning and Architecture, New Delhi, for 1990-91 etc.

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE (KUMARI SELJA): I beg to lay on the Table-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the School of Planning and Architecture, New Delhi, for the year 1990-91, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Schools of planning and Architecture, New Delhi, for the year 1990-91.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) Above.

(Placed in Library See No LT-3927/93)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Rampur Raza Library, Rampur, for the year 1990-91, along with Audited Accounts under subsection (2) of section 22 of the Rampur Raza Library Act, 1975.

(ii) A copy of the Review (Hindi and English

versions) by the government on the working of the Rampur Raza Library, Rampur, for the year 1990-91.

- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library See No. LT-3928/93)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the University Grants Commission, New Delhi, for the year 1991-92, under section 18 of the University Grants Commission Act, 1956.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the University Grants Commission, New Delhi for the year 1991-92

- (6) A statement (Hindi and English version) showing reasons for delay in laying the papers mentioned at (5) above

(Placed in Library See No. LT-3929/93)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Institute of Technology, Jamshedpur, for the year 1990-91

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Regional Institute of Technology, Jamshedpur, for the year 1990-91. together with Audit Report thereon.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Regional Institute of Technology, Jamshedpur, for the year 1990-91.

- (8) A statement (Hindi and English versions)

showing reasons for delay in laying the papers mentioned at (7) above

(Placed in Library See No LT-3930/93)

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Calcutta, for the year 1991-92, along with Audited Accounts

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Management, Calcutta, for the year 1991-92

- (10) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above

[Placed in Library See No LT-3931/93]

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Salar Jung Museum Board, Hyderabad, for the year 1991-92

(ii) A copy of the Annual Accounts (Hindi and English versions) by the Government on the working of the Salar Jung Museum Board, Hyderabad, for the year 1991-92

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Salar Jung Museum Board, Hyderabad, for the year of 1991-92

- (12) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above

[Placed in the Library See No LT-3932/93]

- (13) (i) A copy of the Annual Report (Hindi and English versions) of the National

Museum Institute of History of Art, Conservation and Museology, New Delhi, for the year 1991-92 along with Audited Accounts

- (ii) A copy of the Annual Report (Hindi and English versions) by the Government on the working of the National Museum Institute of History of Art, Conservation and Museology, New Delhi, for the year 1991-92

- (14) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above

(Placed in Library, See No LT-3933/93)

- (15) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Museum Calcutta, for the year 1990-91, along with Audited accounts

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Museum, Calcutta, for the year 1990-91

- (16) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above

(Placed in Library, See No LT-3934/93)

13.06 hrs.

PUBLIC ACCOUNTS COMMITTEE

**Forty-Fifth Report
and
Forty-Sixth Report**

[English]

SHRI ATAL BIHARI VAJPAYEE (Lucknow)
Sir, I beg to present the following Reports (Hindi